## F.No.A-60011/28/2010 -Admin.I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs

4th Floor, 'A' Wing, Shastri Bhawan New Delhi, dated 25th October, 2016

## OFFICE ORDER No. 110 / 2016

In modification of this Department's Order No. 1/2015 dated 20.07.2015, the competent authority in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO):-

| S.No. | Section                     | Name of CPIO                    | Link Officer of<br>CPIO  | First Appellate<br>Authority | Link Officer of<br>First Appellate<br>Authority |
|-------|-----------------------------|---------------------------------|--|------------------------------|---|
| 1     | Judicial Section            | Shri Surender<br>Kumar, ALA     | Shri Krishan<br>Mohan Arya,<br>ALA   | Shri R.K.<br>Srivastava, DLA | Smt. Poonam Suri,<br>DLA                        |
| 2.    | Notary Section              | Smt. Poonam<br>Suri, DLA        | Shri R.K.<br>Srivastava, DLA   | Shri G.S. Yadav,<br>JS&LA    | Shri S.R. Mishra,<br>JS&LA<br>Shri Ramayan      |
| 3.    | Implementation<br>Cell      | Dr. P.K. Behera,<br>DLA         | Shri R.S. Verma,<br>DLA  | Shri Inder Kumar,<br>AS      | Yadav, AS Shri Inder Kumar,                     |
| 4.    | RTI Cell                    | Shri K. Ginkhan<br>Thang, DS    | Shri A.K. Joshi,<br>DS   | Shri Ramayan<br>Yadav, AS    | AS Shri G.S. Yadav,                             |
| 5.    | Advice A, B & C<br>Sections | Shri Arpit Anant<br>Mishra, ALA | Ms. Jyoti Divya,<br>ALA  | Shri S.R. Mishra,<br>JS&LA   | JS&LA<br>Shri S.R. Mishra,                      |
| 6.    | Admn. I Section             | Shri Bhakti Lal,<br>US          | Shri Unni<br>Krishnan T., US   | Shri G.S. Yadav,<br>JS&LA    | JS&LA   |
| 7.    | Vigilance Unit              | Shri Bhakti Lal,<br>US          |  | Srivastava, DLA              | Shri G.S. Yadav,                                |
| 8.    | Admn. Il Section            | Shri A.K. Joshi,<br>DS          | Shri K. Ginkhan<br>Thang, DS   | Shri S.R. Mishra,<br>JS&LA   | JS&LA Shri Inder Kumar,                         |
| 9.    | Admn. III Section           | Shri Suneel<br>Sachdeva, US     | Shri Bhakti Lal,<br>US   | Shri Ramayan<br>Yadav, AS    | AS  |
| 10.   | Admn. IV Section            | Shri Unni<br>Krishnan T., US    | Shri Suneel<br>Sachdeva, US  | Yadav, AS                    | AS  |
| 11.   | PG Cell                     | Shri A.K. Joshi,                | Shri K. Ginkhan<br>Thang, DS   | Shri G.S. Yadav,<br>JS&LA    | JS&LA   |
| 12.   | Library & Research Section  |                                 | Dr. P.K. Behera,   | Shri Ramayan<br>Yadav, AS    | AS  |
| 13.   | Cash Section                | Shri K. Ginkhan<br>Thang, DS    |  | JS&LA                        | JS&LA   |
| 14.   | OL Wing                     | Shri Vijay Singh<br>Meena, DD   | Shri N.S. Aswal,<br>A.D.   | Yadav, AS                    | AS  |
| 15.   | Litigation(HC) /            |                                 | The state of the s | Shri R.K.<br>Srivastava, DLA | er to the ba                                    |
| 16.   | Litigation (LC)             | Shri Jiwan Ram,                 | w v · · · · · ·  | Shri R.K.<br>Srivastava, DLA | W W 27 W  |

Deputy Secretary to the Govt. of India

## To:-

- 1. Officers Concerned.
- 2. PS to Hon'ble MLJ/ PS to Hon'ble MOS/ PPS to LS/ PPS to Additional Secretaries/ JS&LAs.
- 3. Central Agency Section/ Litigation (HC)/ Litigation(LC)/ CAT Cell
- 4. Admn.II/III/IV Section, Judicial/ Implementation/ Notary Cell & Advice 'A'/ 'B'/ 'C' Section, PG Cell, Library & Research Section, Cash Section, OL Wing..
- 5. NIC Cell(Ms. Reema, S.S.A.) with the request to upload the above order on the website of this Department
- 6. Office Order folder.

No. A-60011/28/2010-Admn.I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs Admn. I Section

Shastri Bhawan, New Delhi.

Dated: 8th Feb. 2017

## Office Order No.2 2/2017

In partial modification of this Office Order No. 110/2016 dated 25th Oct. 2016 regarding appointment of Appellant Authority and CPIO in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act, 2005, the competent authority in Department of Legal Affairs designates the following officers of this Department as Appellent Authority and Central Public Information Officer(CPIO):

| i,No. | Secáci                    | Name of CPIO                   | Link Officer of CPIO            | Authority                                  | Link Officer of<br>First Appellate<br>Authority |
|-------|---------------------------|--------------------------------|---------------------------------|--|---|
|       | Judicial<br>Section       | Shri B.S.<br>Sharma, ALA       | Shri Arpit Anant<br>Mishra, ALA | Shri R.K.<br>Srivastava,<br>DLA            | Smt. Poonam<br>Suri, DLA                        |
| 2.    | Advice A, B & C Sections  | Shrl Apit Anant<br>Mishra, ALA | Shri B.S.<br>Sharma, ALA        | Shri S.R.<br>Mishra, JS&LA<br>Shri Ramayan | Shri G.S<br>Yadav, JS&LA<br>Shri Inder          |
| 3.    | Admn. I<br>Section        | Shri Bhakti La!,<br>US         | Shri Unni<br>Krishnan T., US    | Yadav, Addl.<br>Secv.                      | Kumar, Addl.<br>Secy.                           |
| 1,    | PG Cell                   | Shri A.K. Joshi,<br>DS         | Shri K Ginkhan<br>Thang, DS     | Shri G.S.<br>Yadav, JS&LA<br>Shri R.K.     | Shri S.R<br>Mishra, JS&LA<br>Smt Poonam         |
| 5.    | Litigation(HC) / CAT Cell | Shri Y.K. Singh,<br>DLA        | Shri Jiwan<br>Ram, ALA          | Srivastava,<br>DLA                         | Suri  |
| 6.    | Litigation (LC)           | Shri Jiwan Ram,<br>ALA         | Shri Y.K. Singh,<br>DLA         | Shri R.K.<br>Srivastava,<br>DLA            | Smt. Poonam<br>Suri                             |

The Competent Authority in Department of Legal Affairs has further decided that in future the incumbents on the posts of CPIO and First Appellate Authority shall automatically be designated as the CPIO and First Appellate Authority of the concerned Section/Branch respectively. It is also clarified that the incumbents of Link Officer viz. CPIO and First Appellate Authority may also be automatically designated as CPIO/First Appellate Authority. This decision of the competent authority is also applicable for Branch Secretariats, Mumbal / Kolkata / Chennal / Bengaluru in respect of CAPIO, CPIO and First Appellate Authority (Reference Office Order No. 93/2016 dated 14th Sept. 2016 and Office Order No. 111/2016 dated 25th Oct. 2016).

> (K-Ginkhan Thabe Deputy Secretary to the Govt. of India

To

1) Officers concerned.

2) PS to Hon'ble MLJ/PPS to LS / PPS to Additional Secretaries / JS&LAs

3) Central Agency Section / Litigation(HC) / Litigation (LC) / CAT Cell.

4) Admn. II / III/ IV Section, Judicial / Notary / Implementation / Advice 'A', 'B' & 'C' Sections.

5) Incharge, Branch Secretariats, Kolkata/ Chennal/ Mumbal/Bengaluru.

6) NIC Cell with the request to upload the Order on the website of this Department under 'Distribution of Work' link.

E-Office.

8) Chice Order folder.

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